

an>

Title: Need to spread awareness about procedure to be followed in case of perceived medical negligence.

SHRIMATI MEENAKASHI LEKHI (NEW DELHI): The recent protests against manhandling of doctors in government hospitals highlight a problem that has always existed. Relatives of patients assault doctors who they believe have not done enough for the patient. Doctors have limited control over the fate of patients. Sometimes patients do not survive despite the doctors' best efforts. This fact must be emphasized. Security at government hospitals must be enhanced to ensure that assaults do not take place. Strict action must be taken against those who assault doctors. Awareness must be spread about Medical Councils and courts that patients can access in case of perceived medical negligence. These are ways in which they can get their complaints redressed without taking matters into their own hands.